



भारत सरकार Government of India
विद्युत मंत्रालय Ministry of Power
उत्तरपूर्वी क्षेत्रीय विद्युत समिति
North Eastern Regional Power Committee
एन ई आर पी सी कॉम्प्लेक्स, डोंग पारमाओ, लापालाङ, शिल्लोंग-७९३००६, मेघालय
NERPC Complex, Dong Parmaw, Lapalang, Shillong - 793006, Meghalaya

No. NERPC/Comm/Corres/2679.

March 3, 2022

To,
Secretary,
Central Electricity Regulatory Commission
3rd and 4th Floor, Chanderlok Building
36, Janpath, New Delhi – 110001

Sub: Comments/observations of NERPC on the Draft CERC (Connectivity and General Network Access to the inter-State Transmission System) Regulations, 2021 – reg.

Ref: CERC Notice No. L-1/261/2021/CERC dated 16th December 2021

Sir,

With reference to the above, NERPC observations on the Draft CERC (Connectivity and General Network Access to the inter-State Transmission System) Regulations, 2021 is enclosed as Annexure for your consideration.

(B Lyngkhoi)
Member Secretary

NERPC Observations on Draft GNA Regulations 2021

1. **Regulation No. 24:** GNA Relinquishment charges for distribution licensees are very high. This provision discourages planning of own generation in future. Further, there should be a transition period for implementing the regulations so that distribution licensees could fine tune the requirement of GNA without paying high relinquishment charges.
2. Kindly clarify if scheduling of an entity can exceed over the GNA of that entity. If not, for a state like Arunachal Pradesh, whose maximum drawl is much less in comparison to its LTA share from must-run hydro stations alone, what options will remain with the state?
3. If a state has a share of free energy from Hydro stations, should that share be included in that state's GNA?
4. If a hydro station is allowed to generate more than its normative capacity to avoid spillage, but its beneficiaries have already exhausted their GNA corridor, how should the scheduling take place?
5. Some NER utilities have observed that changes in CERC regulations should also accompany with appropriate changes at state levels by SERCs. It is thereby, requested to the Hon'ble CERC to bring all SERCs onboard for such a transition in power sector as the GNA.